<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 65 OF 2017

Dated: 18th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Green Energy Association	/s.	Appellant(s)
Chhattisgarh State Electricity Regulatory	-	mission & Ors Respondent(s)
Counsel for the Appellant(s)	:	Mr. Parinay Deep Shah Ms. Ritika Singhal
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Sachin Dubey for R-1
		Mr. Pradeep Misra Mr. Suraj Singh for R-2

Ms. Divya Chaturvedi for R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>03.10.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk